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Declaration of Assets and Liabilities

Year.....

I, Deepak Kumar, son/daughter/wife of Late Rakesh Kumar, Poreah

5090 (सब-1) aged 49 years, belonging to Bihar Vidhan Sabha, Patna

service and presently working as Assistant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>3001 Patna</u> <u>RD+FD</u> <u>5,80,000/-</u> <u>SB-173000/-</u> <u>(Money)</u>	<u>3001 Patna</u> <u>1,50,000/-</u> <u>(Money)</u>			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	<u>1. Bike - Pulsar 180 - Model - 2018</u> <u>2. Car - Maruti - Model - 2022</u>				
(vi)	Jewellery (give details of weight and value)	<u>18 gm</u>	<u>150 gm</u>	<u>05 gm</u>	<u>05 gm</u>	
(vii)	Other assets, such as values of claims / interests	<u>T.V,</u> <u>PRER,</u> <u>AC</u>				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Deepak Kumar

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10/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 100000 - 100000 2. 60000 - 30000 3. 50000 - 100000	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	HDFC Bank, Patna	—
	(ii) Loans from financial institutions	Car loan - Rs. 5,91,000/-	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Year-2022 (May-22)	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Financial year Tax paid including surcharge - Rs. 70,558/- PAN no. - AU ZPK-5480H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1299

Gender :- N (M/F)

Date of Birth :- 2 7 0 5 1 9 7 3 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Administrative Cadre, BLA PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I heraby declare that the above details are true to the best of my knowledge and belief.

Signature Deepank Kumar

Name of Employee: DEEPAK KUMAR

Place: PATNA

Designation: Assistant

Date: 09/02/2023

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Deepank Kumar

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 83,776/- AY 2022-23 PAN-AUZPA6797P	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1304

Gender

:-

M

(M/F)

Date of Birth

:-

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1

9

6

9

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

Administrative

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Yd. Sikandar Alam

Name of Employee: MD. SIKANDAR ALAM

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 15.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.